

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

IA 2448/2020 in C.P. (IB)/449(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **24.06.2024**

NAME OF THE PARTIES: **SONKAMAL ENTERPRISES PRIVATE LIMITED V/s RATNAGIRI CHEMICALS PRIVATE LIMITED**

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 2448/2020 in C.P. (IB)/449(MB)2019

- 1) Ms. Shikha Sharma, Ld. Counsel for the Applicant and Mr. Lahu Gholap, Ld. Counsel for the Respondent No. 2 are present. None present for the Respondent No. 1, when the matter is called out.
- 2) Ld. Counsel for the Respondent No. 1 is directed to comply with the earlier order of this Bench. Respondent No. 2 seeks some time to proceed further in the matter contending that the Arguing Counsel is not available today.
- 3) At request, stand over to 09.07.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare